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SLP(C)No. 10370 OF 2002

ITEM No.59

Court No. 3

SECTION XV  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.10370/2002

(From the judgement and order dated 21/09/2001 in WA 1541/97  
of The HIGH COURT OF MADRAS)

PONDICHERRY KHANDI & VILL.INDUSTRIES BD.

Petitioner (s)

VERSUS

P. KULOTHANGAN & ANR.

Respondent (s)

(With prayer for interim relief)(Office report)  
With

SLP(C)No.9482/2002

Date : 11/11/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s) Mr. TLV Iyer, Sr. Adv.  
Mr. V.G. Pragasam,Adv.

For Respondent (s) Mr. K. Ram Kumar,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....J  
.SP2

List for final hearing.

.SP1

(Meenu Sethi)  
Court Master

(Om Prakash)  
Court Master